

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

185/241/ND/18

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2019.

NAME OF THE COMPANY: M/s. Ajay Kumar Singal V/s. M/s. Pinkku Chits Pvt. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: None

Present for the Respondent: None

ORDER

No time left. Renotify this case on 19th December, 2019.

— Sd —

(L. N. Gupta)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)